

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 91 of 2014**  
**Appeal No. 97 of 2014 & IA No. 313 of 2014**  
**Appeal No. 98 of 2014 & IA Nos. 343/14, 402/14 and 343/14**  
**Appeal Nos. 100,115,116,134 of 2014**  
**Appeal No. 133 of 2014 & IA No. 234 of 2014**  
**Appeal No. 100 of 2013 & IA No. 116 of 2013**  
**Appeal No. 151 of 2013 & IA No. 220 of 2013**  
**Appeal No. 124 of 2014**  
**Appeal No. 125 of 2014 & IA No. 211 of 2014**  
**Appeal No. 139 of 2014 & IA No. 238 of 2014**  
**Appeal No. 44 of 2014 & IA No. 65 of 2014**  
**Appeal No. 74 of 2014 & IA No. 143 of 2014**

**Dated: 28<sup>th</sup> November, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matters of :**

**Appeal No. 91 of 2014**

**Ajmer Vidyut Vitran Nigam Ltd. & Ors. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Counsel for the Respondent(s) : Mr. Nikhil Nayaar  
Mr. Dhananjay Bhajjal for R-1  
Mr. Amit Kapur  
Mr. Apoorv Misra  
Mr. Abhishek Munot  
Mr. Kunal Kaul for R.2

**Appeal No. 97 of 2014 & IA No. 313 of 2014**

**Uttar Haryana Bijli Vitran Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Ms. Anushree  
Bardhan and Ms Poorva Saigal  
Counsel for the Respondent(s) : Mr. Nikhil Nayaar

Mr. Dhananjay Bhaijal for R-1  
 Mr. Amit Kapur  
 Mr. Apoorv Misra  
 Mr. Abhishek Munot  
 Mr. Kunal Kaul for R.2

**Appeal No. 98 of 2014 & IA Nos. 343/14 , 402/14 and 343/14**

**Uttar Haryana Bijli Vitran Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Ms. Anushree Bardhan and Ms Poorva Saigal

Counsel for the Respondent(s) : Mr. Nikhil Nayaar  
 Mr. Dhananjay Bhaijal for R-1  
 Mr. Amit Kapur,  
 Mr. Buddy Ranganadhan,  
 Ms. Poonam Verma,  
 Mr. Shantanu Singh  
 Ms. Pallavi Garg  
 Mr. Prashant Kumar,  
 Mr. Malav Deliwala (Rep.) for R-2

**Appeal No. 100 of 2014**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : -

**Appeal No. 115 of 2014**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik

Counsel for the Respondent(s) : Mr. Nikhil Nayaar  
 Mr. Dhananjay Bhaijal for R-1  
 Mr. Amit Kapur  
 Mr. Apoorv Misra  
 Mr. Abhishek Munot  
 Mr. Kunal Kaul for R.2

**Appeal No. 116 of 2014**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik

Counsel for the Respondent(s) : Mr. Nikhil Nayaar  
 Mr. Dhananjay Bhajal for R-1  
 Mr. Amit Kapur,  
 Mr. Buddy Ranganadhan,  
 Ms. Poonam Verma,  
 Mr. Shantanu Singh  
 Ms. Pallavi Garg  
 Mr. Prashant Kumar,  
 Mr. Malav Deliwala (Rep.) for R-2

**Appeal No. 134 of 2014**

**Prayas Energy Group .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Pranav Vyas  
 Ms. Pallavi Garg for R-2  
 Mr. Amit Kapur  
 Ms. Poonam Verma

**Appeal No. 133 of 2014 & IA-234 of 2014**

**Prayas Energy Group ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Amit Kapur  
 Mr. Apoorv Misra  
 Mr. Abhishek Munot  
 Mr. Kunal Kaul for R.2

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**Appeal No. 100 of 2013 & IA No. 116 of 2013**

**Uttar Haryana Bijli Vitran Nigam Ltd.** .... **Appellant(s)**  
 (Jointly through Haryana Power Purchase centre)  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
 Ms. Anushree Bardhan, Ms. Poorva  
 Saigal, Mr. Vaibhav Tyagi and  
 Mr. Apoorve Karol

Counsel for the Respondent(s) : Mr. Nikhil Nayaar  
 Mr. Dhananjay Baijal for R-1  
 Mr. Amit Kapur,  
 Mr. Buddy Ranganadhan,  
 Ms. Poonam Verma,  
 Mr. Shantanu Singh  
 Ms. Pallavi Garg  
 Mr. Prashant Kumar,  
 Mr. Malav Deliwala (Rep.) for R-2

**Appeal No. 151 of 2013 & IA No. 220 of 2013**

**Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.** .... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran,  
 Ms. Anushree Bardhan,  
 Ms. Poorva Saigal,  
 Mr. Vaibhav Tyagi and  
 Mr. Apoorve Karol

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and Mr. Dhanjay  
 Baijal for R-1

**Appeal No. 124 of 2014**

**Energy Watchdog & Anr.** .... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and  
 Mr. Dhanjay Baijal for R-1  
 Mr. Amit Kapur

Mr. Apoorv Misra  
 Mr. Abhishek Munot  
 Mr. Kunal Kaul for R.2

**Appeal No. 125 of 2014 & IA No. 211 of 2014**

**Energy Watchdog & Anr. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : -  
 Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
 Mr. Pranab Vyas and Mr Somnath Sukla  
 for R.2  
 Mr. Nikhil Nayyar and  
 Mr. Dhanjay Baijal for R-1

**Appeal No. 139 of 2014 & IA No. 238 of 2014**

**Maharashtra State Electricity Distribution Co. Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik  
 Counsel for the Respondent(s) : Mr. Nikhil Nayyar and  
 Mr. Dhanjay Baijal for R-1

**Appeal No. 44 of 2014 & IA No. 65 of 2014**

**Dakshin Haryana Bijli Vitran Ltd. & Ors. .... Appellant(s)**  
**Versus**  
**GMR-Karalanga Energy Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. G.Umapathy  
 Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-5  
 Mr. Rajiv Bhardwaj, Mr. Ravi Kishore  
 for R-3

**Appeal No. 74 of 2014 & IA No. 143 of 2014**

**Gridco Ltd. .... Appellant(s)**

**Versus**  
**GMR-Karalanga Energy Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-6  
Mr. Amit Kapur and Mr. Rohit Venkat  
for R-1

**ORDER**

It is reported that the matter is still pending before the Hon'ble  
Supreme Court.

Post these matters on **06.01.2015.**

**(Rakesh Nath)**  
**Technical Member**

**( Justice M. Karpaga Vinayagam )**  
**Chairperson**

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